

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

\*\*\*\*\*

**Subject: One Day Workshop on "Gender Sensitization in Crimes against Women, Imparting Training to Eliminate Social Bias" on 23<sup>rd</sup> October, 2021 at 10:30 AM, being conducted by J&K Judicial Academy at Srinagar.**

## ORDER

No: 979 of 2021/RG

Dated: 18-10-2021

All the Judicial Officers as per **Annexure-"A"** are hereby nominated to participate in the One Day Workshop on "Gender Sensitization in Crimes against Women, Imparting Training to Eliminate Social Bias" being conducted by the J&K Judicial Academy at its Srinagar complex, on 23<sup>rd</sup> October, 2021 from 10:30 AM onwards.

**By Order.**

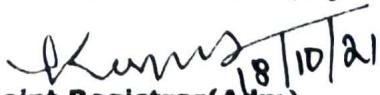
  
(Permod Kumar)  
Joint Registrar(Adm)

No: 45468-98/2021/RS

Dated: 18-10-2021

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers, accordingly.
5. All concerned Principal District & Sessions Judges, UTs of J&K and Ladakh,
6. All nominated Officers,  
..... for information and necessary action.
7. CPC, eCourts, High Court J&K and Ladakh, with the request to get the same uploaded on the official website of the High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.

  
Joint Registrar(Adm)

**Annexure – A**

**One Day Workshop on  
“Gender Sensitization in Crimes against women, Imparting Training to eliminate Social bias”  
at Judicial Academy Srinagar  
on 23<sup>rd</sup> of October, 2021 from 10:30 AM onwards**

1.	Mr. Abdul Rashid Malik	Principal District & Sessions Judge, Pulwama
2.	Mr. Mohd. Ibrahim Wani	Principal District & Sessions Judge Bandipora
3.	Mr. Mohd. Ashraf Malik	Principal District & Sessions Judge, Budgam
4.	Ms. Jeema Bashir	P.O. Fast Track Court for POCSO Cases Srinagar
5.	Ms. Shazia Tabassum	Principal District & Sessions Judge Ganderbal
6.	Ms. Masarat Roohi	Addl. District & Sessions Judge Srinagar
7.	Mr. Javed Ahmad Geelani	P.O Fast Track Court Kupwara
8.	Mr. Javed Alam	Addl. District and Sessions Judge Anantnag
9.	Mr. Om Prakash Bhagat	Additional District and Sessions Judge, Baramulla
10.	Mr. Som Lal	P.O Fast Track Court (Cases against women including rapes) Kulgam

*Law*